

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 08.07.2024 AT 10:30 AM

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|----------------------------------|---|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CP(CAA)/70/230//2023 |
| NAME OF THE COMPANY | Well Fargo International Services Pvt Ltd (Transferor Co.) And Wells Fargo International Solutions Pvt Ltd (transferee Co.) |
| NAME OF THE PETITIONER(S) | |
| NAME OF THE RESPONDENT(S) | |
| UNDER SECTION | 230 |

ORDER

Present: Ld. Counsel Ms. Padmaja Kalyani for the Petitioner.
Mr. Vasant Rao Mishram representing OL office.

Clarification is required by OL from the Petitioner, which is still to be furnished.
For filing of clarification by the petitioner, **matter is adjourned to 22.08.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)